NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

IB-599 (ND)/2017

PRESENT: SMT. INA MALHOTRA,

HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22-12-2017

NAME OF THE COMPANY: M/s Navin Heavy Lofters Vs. M/s Canbuild Precast Solutions India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

For the Petitioner:

Mr. Udita Singh & Mr. Aditya Dewan, Advocates

For the Respondent:

None

ORDER

It is submitted by the Ld. Counsel for the Petitioner that steps to serve the Corporate Debtor were taken but the Registered packets have been returned back with the noting "Refused". It is also submitted by the Corporate Debtor that Corporate Debtor has also been served vide email at registered Email ID.

In terms of the directions of the previous order, let the Certificate of Registration of the firm be filed.

Be listed before the Regular Bench on 18th January, 2018.

(Ina Malhotra) Member (J)